

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5104
ANSWERED ON:08.05.2012
PARKING LOTS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that various mafia had taken over a number of parking lots under the jurisdiction of the New Delhi Municipal Council (NDMC) in connivance with corrupt officials of the council thereby causing loss of revenue to the Government;
- (b) if so, the details of such NDMC parking lots and the action taken against the accused;
- (c) whether the Government/NDMC have not put up large sign boards at parking lots as per the rules;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the details of parking lots which lack such boards and the steps taken to check such activities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The New Delhi Municipal Council (NDMC) has informed that the parking lots in its area are allotted on e-tendering basis to the highest bidder.
- (c) to (d): The NDMC has also informed that there are 17 parking lots, five each in Connaught Place and Sarojini Nagar and one each at Tilak Marg, K.G. Marg, B.K.S. Marg, Ashoka Hotel, Palika Bhawan, Shanker Market and Bengali Market, where sign boards are either broken or need improvement/replacement. Efforts have been made to put up the sign boards at these parking lots on priority basis.